

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 16th November, 1979

NOTIFICATION
INCOME TAX

No.3071/F.No.203/145/79-ITA.II/: It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of sub-section (2A) of Section 35 of the Income-tax Act, 1961 read with rule 6(iv) of the Income-tax Rules, 1962 by the Secretary, Department of Science & Technology, New Delhi.

Name of the scientific research programme : Secondary Treatment of Effluents at HOC (Hindustan Organic Chemicals Distt. Kolaba.

Name of the sponsorer : Hindustan Organic Chemicals Ltd., Distt. Kolaba.

Sponsored at : National Environmental Engineering Research Institute, Nagpur.

Date of commencement : 21.3.1979.

Anticipated date of completion : 21.3.1980.

Estimated cost : Rs.50,000/-

2. The National Environmental Engineering Research Institute, Nagpur, is a unit of CSIR which stands approved under section 10(2)(xiii) of the Income-tax Act, 1922 vide late Finance Department Notification No.34 dated 24.11.1946.

Sd/-
(J.P.SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

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2. Director of Inspection (Income-tax & Audit)/(Investigation/ Research, Statistics and Publication, New Delhi
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4. The Secretary, Department of Science & Technology, Technology Bhawan, New Delhi, with reference to their D.N.No.2/58/79-RA. dated 25.10.79.
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AUTHORISED FOR ISSUE

Sd/-
(J.P.SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

J. P. Sharmah
ASSTT. DIRECTOR OF INSPECTION
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No.CC/ITA.II/2912/692/RSP/79